

Central Administrative Tribunal
Principal Bench

O.A.No.1696/98
M.A.No.1948/98

Hon'ble Smt. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 5th day of April, 1999

Shri Ghasi Ram
s/o Shri Sukh Ram
c/o Shri Dharam
House No.Master Block-165
Street No.4
Shakkar Pur
Delhi - 92.
(By Shri D.N.Sharma, Advocate)

... Applicant

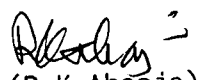
Vs.

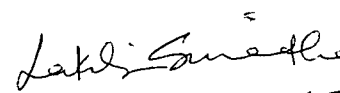
1. Union of India, through
The Secretary to the Govt. of India
Ministry of Defence
South Block
New Delhi.
 2. The Quarter Master General
Quarter Master General's Branch
Army Headquarters
D.H.Q. Post Office
New Delhi.
 3. The Director General of Supply & Transport (ST-12)
Quarter Master General's Branch
Army Headquarters
D.H.Q. Post Office
New Delhi.
 4. The General Officer Commanding Incharge(ST-12)
Headquarters Central Command,
Lucknow - 226002.
 5. The Officer Commanding
338, Coy. ASC (Supply) Type 'A'
Mathura - 281 002.
- ... Respondents

O R D E R (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Learned counsel for the applicant seeks permission to withdraw the OA. He submits that he would like to submit amended OA. OA is accordingly dismissed as withdrawn with liberty to the applicant to file a fresh OA in accordance with law.


(R.K.Ahooja)
Member(A)


(Smt. Lakshmi Swaminathan)
Member(J)

/rao/